

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Contempt Application (IBC)/7/2024 in Company Petition IB/230/2022
NAME OF THE COMPANY	Mahimegha Agritech Pvt Ltd
NAME OF THE PETITIONER(S)	Novel Tech Feeds Pvt Ltd
NAME OF THE RESPONDENT(S)	Mahimegha Agritech Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**Contempt Application (IBC)/7/2024**

**Present:** Ld. Counsel for the Applicant.

Ld. Counsel Mr. M. Viswaraj for the Respondent.

For filing of counter, **matter is adjourned to 18.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**